

1	2	3	4
	Khurda	HPC	10
	Khurda Road	HPC	44
14.	<i>Punjab</i>		
	Jallundhur	IOC	63
	Lalru	BPC	88
	Hoshiarpur	HPC	13
15.	<i>Rajasthan</i>		
	Swaimadhapur	IOC	41
	Ajmer	IOC	10
	Jaipur	BPC	10
	Jodhpur	HPC	26
	Udaipur	BPC	10
16.	<i>Tamil Nadu</i>		
	Coimbatore	BPC	68
	Tuticorin	BPC	20
	MRL	IOC	75
	Salem	IOC	34
17.	<i>Uttar Pradesh</i>		
	Kanpur	IOC	64
	Mathura	IOC	80
	Allahabad	IOC	34
	Haldwani	IOC	22
	Hardwar	IOC	22
	Bareilly	BPC	10
	Lucknow	BPC	10
	Kasna	HPC	13
	Unnao	HPC	13
	Gorakhpur	HPC	13
	Varanasi	IOC	25
18.	<i>West Bengal</i>		
	Kalyani	IOC	44
	Durgapur	IOC	64
	Haldia	IOC	20
	Paharpur	HPC	26
		Total-States	3050
	<b>Union Territories</b>		
19.	<i>Delhi</i>		
	Tikrikalan	IOC	132
	Madanpur-Khadar	IOC	25
20.	<i>Pondicherry</i>	IOC	10
		Total-UT's	167
		<b>Grand Total</b>	<b>3217</b>

### Salaya-Mathura Pipeline Project

48. DR. VALLABH BHAI KATHIRIA : Will the PRIME MINISTER be pleased to state :

(a) whether incidence of oil theft from Salaya-Mathura pipeline project has been reported;

(b) if so, the details thereof;

(c) whether the aerial survey for the observation of this pipelines has been initiated; and

(d) if not, when it is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d). Recently no incident of oil theft from IOC's Salaya-Mathura pipeline has been reported. There is no aerial survey of the Pipeline. However, physical patrolling of the Pipeline is done by the dedicated petrolmen of IOC.

### Militancy in Jammu & Kashmir

49. SHRI V.M. SUDHEERAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have made any post election assessment on the situation prevailing in Jammu and Kashmir;

(b) if so, the details thereof;

(c) the number of militants surrendered as a result of an ultimatum served by the Jammu & Kashmir Chief Minister; and

(d) the details of weapons laid down by the surrendered militants?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). An elected Government has taken over charge in the State of J & K on 9th October, 1996. The Central and the State Governments are keeping a continuous watch on the situation prevailing in the State.

(c) and (d). According to information made available by the State Government since October 9, 1996, when the elected Government took over in the State, 204 (two hundred and four) militants have surrendered before the authorities. The details of weapons laid down by the surrendering militant are as under :

AK Rifles	-	96
UMGs	-	05
Pistols/Revolvers	-	47
RPGS	-	06
Pika Guns	-	02
Sniper Rifle	-	01
Carbine	-	01